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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.2525/2003
M.A.NO.2194/2003

Friday, this the 17th day of October, 2003

Hon'ble Shri Justice V.S.Aggarwal, Chairman
Hon'ble Shri S.A. Singh, Member (A)

K.K.Kunhikrishnan, age 58 years
S/o Late P.Raman Nambiar
P 1.1, MS Flats, Sector-13
R.K.Puram, New Delhi-66
(By Advocate: Shri Sachin Chauhan) Applicant

Versus

1. Union of India
through Secretary
Ministry of Information & Broadcasting
Govt. of India, Shashtri Bhavan
New Delhi Respondents
2. The Chief Executive Officer
Prasar Bharati
PTI Building, Parliament Street,
New Delhi Respondents

O R D E R (ORAL)

Shri Justice V.S.Aggarwal:

MA-2194/2003

MA-2194/2003 for rectification of the typographical errors is allowed, subject to just exceptions.

OA-2525/2003

The grievance of the applicant is that he is working as a Deputy Director General in Ministry of Information & Broadcasting (Doordarshan). By virtue of the present application, the applicant seeks that he should be considered at par with the other applicants for appointment to the post of Director General, AIR and Doordarshan.

2. Learned counsel for applicant has fairly drawn our attention to the Advertisement that has appeared. Paragraph 2 of the same reads:-

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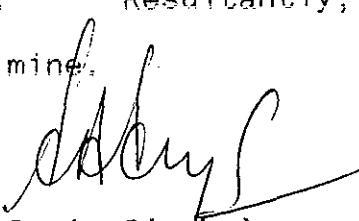
"2. Officers of All India Services or Central Services Group "A" holding analogous posts on regular basis or with three years regular service in the pay scale of Rs.18400-22400 or equivalent and empanelled as Joint Secretary to the Government of India with three years regular service and having experience in media or mass communication or public administration.

Note:

(i) Officers of the Senior Administrative Grade of Broadcasting (Programme) Service with three years regular service in the grade shall also be considered alongwith applicants for appointment on deputation terms and in case any of them is selected, the post shall be deemed to have been filled in by promotion."

3. Perusal of the same clearly shows that officers of the Senior Administrative Grade of Broadcasting (Programme) Service with three years' regular service in the grade are to be considered along with other applicants. Since the applicant admittedly is in the Senior Administrative Grade of Broadcasting (Programme) Service, it clearly would show that he is being considered along with others and in case such a person is selected, it shall be deemed to have been filled in by promotion. In such a situation, the applicant's apprehension that he shall ^{not} be considered for promotion ^A loses its significance for the present.

4. Resultantly, OA must fail and is dismissed in time.


(S. A. Singh)
Member (A)


(V.S. Aggarwal)
Chairman

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